

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency:

S. No.	Name & E.C.	From	To
1	Ms. Kiran Sharma EC:13019	JA in Library, South, Saket Courts, New Delhi	Ahlmad in the Court of Ms. Shivli Talwar, MM-06, Central, THC, Delhi
2	Sh. Ankur Kumar EC: 78801346	Ahlmad in the Court of Ms. Shivli Talwar, MM-06, Central, THC, Delhi	JJA in Library, South, Saket Courts, New Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

*Girish Kathpalia*  
06:25 PM  
22.11.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 88586-604 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 22 NOV 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge, South, Saket Courts, New Delhi.
2. Ld. Officer/Officer-in-charge concerned.
3. The Personal Office of the undersigned.
4. The DDOs, Accounts Branches concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.

*9*  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

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